

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Civil Contempt Petition No.202/00026/2018
(in O.A. No.202/235/2017)

Gwalior, this Wednesday, the 24th day of October, 2018

**HON'BLE SHRI R. RAMANUJAM, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sonu S/o Ramesh Aged 33 years
Occupation-Nil Resident of Champabag
Jain Mandir Dana Oli Lashkar Gwalior

-Petitioner

(By Advocate –**Shri Alok Bandhu Shrivastava**)

V e r s u s

1. Shri Neerav Kumar Malik
The Commissioner Customs
Central Excise & Service Tax
Manik Bagh Palace
Post Box No.10 Indore (MP)

2. Shri Hament A. Bhati
Chief Commissioner (Bhopal Zone)
Central Excise & Service Tax,
48 Administrative Area,
Arera Hills Hoshangabad Road,
Bhopal 462011

3. Shri Kranti Prabhat Singh
Assistant Commissioner, Central Excise & Service Tax
Gwalior 474001 (M.P.)

4. Shri Vananja N. Sharna Secretary,
Ministry of Finance, Department of Central Excise
& Service Tax Parliament Street
New Delhi 110001 - Respondents
(By Advocate –Shri D. D. Sharma proxy counsel for Rishikesh
Bohare)

OR D E R (ORAL)**By R. Ramanujam, AM:-**

Both sides present.

2. Learned counsel for the respondents produces a copy of the order dated 19.06.2018 passed by the respondents in compliance of the order of this Tribunal dated 24.03.2017 in O.A. No.202/00235/2017.

3. In view of the compliance reported by respondents, C.P. is closed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member

(R. Ramanujam)
Administrative Member

kc